



**Government of West Bengal
Home and Hill Affairs Department
Nabanna**

325, Sarat Chatterjee Road, Howrah- 711 102.

No. 09-C(NG)/HHA-2020

Date: 21.03.2020

NOTIFICATION

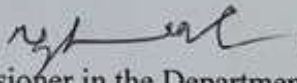
The State Government is very carefully monitoring and assessing the situation arising out of Covid-19 in the State in order to prevent its spread and provide all medical facilities to the affected person. Health advisories have been issued by Government of India from time to time. In this direction, a large number of steps have been taken which is being informed to the general public on a regular basis. A massive awareness media campaign has also been undertaken to inform the general public about the preventive steps to be taken to avoid spread of the infection. However, social gatherings which facilitate the spread of the virus remain an area of concern.

Now, in order to further check non-essential social gathering which leads to spread of the virus from infected person to healthy person and it is ordered to shut all restaurants, pubs, bars, clubs, night clubs, Hookah Bars, massage parlours, amusement parks, museums, zoos with effect from 0600 hours of 22.03.2020.

It is also ordered that all gatherings including social gatherings should be avoided completely. In such cases also, the gathering should be reduced to the bare minimum to be kept very little so as to ensure proper social distancing.

Strict legal action will be taken in case of any violation.

This order will remain in force till 31st March, 2020.

 21/3/2020
Commissioner in the Department

No. 09/1(All)-C(NG)/HHA-2020

Date: 21.03.2020

Copy forwarded to all concerned for strict enforcement, including in the districts.

~~Commissioner in the Department~~